

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

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## ORDER

**No.: 48**

**Dated: 16.04.2019**

Consequent upon the promotions of 16 Junior Scale Stenographers as Senior Scale Stenographers in the pay Level-7 (44900-1424200), 06 Junior Scale Stenographers to the posts of Senior Scale Stenographers in their own pay and grade and Steno Typists to Junior Scale Stenographers vide order No. 28 dated 05.04.2019 and also assigning the charge of Senior Scale Stenographers to 07 Junior Scale Stenographers vide order No. 29 dated 05.04.2019 in the Kashmir division, the following transfers and postings of Senior Scale Stenographers are made in the interest of administration:

### **A) Senior Scale Stenographers:**

- 1) Ms Zamrooda Taban, Junior Scale Stenographer, 1<sup>st</sup> Additional District & Sessions Court, Baramulla upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Pulwama vice Shri Molvi Muzaffar Hussain.
- 2) Shri Javed Ahmad Mir, Junior Scale Stenographer, Additional District & Sessions Court, Handwara upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Addl. District & Sessions Judge, Anantnag against the newly created post.
- 3) Shri Abdul Salam Kumar, Junior Scale Stenographer, Additional District & Sessions Court, Anantnag upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court Principal District & Sessions Judge, Anantnag vice Shri Gh. Rasool Mir.
- 4) Ms Zakir Romaysa, Junior Scale Stenographer, CJM Court, Ganderbal upon her promotion as Senior Scale Stenographer is transferred and posted as

P.A.-cum-Senior Scale Stenographer in the Court of Additional Judge Anti-corruption, Srinagar against the newly created post.

- 5) Ms Rifat Rashid Naqash, Junior Scale Stenographer, Additional Anti-corruption Court, Srinagar upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Sopore against the newly created post.
- 6) Ms Simon Rasool Bhat, Junior Scale Stenographer, Additional District Court (TADA/POTA), Srinagar upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of 1<sup>st</sup> Additional District & Sessions Court, Srinagar vice Shri Iftikhar Ahmad Shah.
- 7) Shri Basharat Saleem, Junior Scale Stenographer, CJM Court, Handwara upon his promotion as Senior Scale Stenographer is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Ganderbal against the newly created post.
- 8) Shri Mushtaq Ahmad Khan, Junior Scale Stenographer, Principal District & Sessions Court, Ganderbal upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of One Man Forest Authority J&K against the newly created post.
- 9) Shri Syed Shabir Hussain Rizvi, Junior Scale Stenographer, CJM Court, Bandipora upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District Judge TADA/POTA, Srinagar against the newly created post.
- 10) Shri Hakim Showkat Ali, Junior Scale Stenographer, Principal District & Sessions Court, Shopian upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Ganderbal against the newly created post.
- 11) Shri Irshad Hussain Bhat, Junior Scale Stenographer, MACT, Srinagar upon his promotion as Senior Scale Stenographer is transferred and posted as

Executive Assistant in the Court of Principal District & Sessions Judge, Leh against the newly created post.

- 12) Ms Samiya Kounsar, Junior Scale Stenographer posted in the Court of One Man Forest Authority, J&K upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Baramulla vice Shri Mushtaq Ahmad Zargar.
- 13) Shri Naseer Ahmad Ganai, Junior Scale Stenographer, CJM Court, Sopore upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Motor Accidents Claims Tribunal, Srinagar against the newly created post.
- 14) Ms Maroofa Hamid, Junior Scale Stenographer, Principal District & Sessions Court, Kulgam upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District Judge (Bank cases), Srinagar against available vacancy.
- 15) Shri Mohd. Syed Shah, Junior Scale Stenographer, CJM Court, Srinagar upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-Cum-Senior Scale Stenographer in the Court of 1<sup>st</sup> Additional District & Sessions Judge, Baramulla against the newly created post.
- 16) Shri Mushtaq Ahmed Bhat, Junior Scale Stenographer, Principal District & Sessions Court, Bandipora upon his promotion as Senior Scale Stenographer is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Kargil against the newly created post.
- 17) Shri Khurshid Ahmad Mir, P.A.-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Kupwara is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Second Additional District & Sessions Judge, Srinagar vice Shri Ghulam Jeelani Sheikh.
- 18) Shri Molvi Muzaffar Hussain, P.A.-cum-Senior Scale Stenographer posted in the Court of Additional District & Sessions Judge, Pulwama is transferred

and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Srinagar against the newly created post.

- 19) Ms. Rubina Akhter, P.A.-cum-Senior Scale Stenographer posted in the Court of 3<sup>rd</sup> Additional District & Sessions Judge, Srinagar is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Budgam against the newly created post.
- 20) Shri Ghulam Jeelani Sheikh, P.A.-cum-Senior Scale Stenographer posted in the Court of 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Shopian against the newly created post.
- 21) Ms Rubiya Rashid Naqash, P.A.-cum-Senior Scale Stenographer posted in the Court of Special Judge Anti-corruption for CBI cases, Srinagar is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Pulwama against the newly created post.
- 22) Shri Mushtaq Ahmad Zargar, P.A.-cum-Senior Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Baramulla is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Bandipora against the newly created post.
- 23) Shri Iftikhar Ahmad Shah, P.A.-Cum-Senior Scale Stenographer posted in the Court of 1<sup>st</sup> Additional District & Sessions Judge, Srinagar is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Kupwara against the newly created post.
- 24) Shri Ghulam Rasool Mir, P.A.-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Anantnag is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Kulgam against the newly created post.
- 25) Shri Arshad Hussain Wani, P.A.-Cum-Senior Scale Stenographer posted in the Court of Additional District & Sessions Judge, Srinagar is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Baramulla against the newly created post.
- 26) Shri Khursheed Hussain Zargar, P.A.-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Kargil is

transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Anantnag against the newly created post.

**B) Senior Scale Stenographers in their Own Pay and Grade:**

- 27) Shri Munib Gull, Junior Scale Stenographer, Additional District & Sessions Court, Sopore upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Special Judge Anti-corruption for CBI cases, Srinagar vice Ms Rubiya Rashid Naqash.
- 28) Shri Zahoor Ahmed Gojri, Junior Scale Stenographer, Additional District & Sessions Court, Baramulla upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Pulwama against available vacancy.
- 29) Shri Mehraj-ud Din Malik, Junior Scale Stenographer, CJM Court, Budgam upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of 3<sup>rd</sup> Additional District & Sessions Judge, Srinagar vice Ms Rubina Akhter.
- 30) Shri Shabir Ahmed Shigan, Junior Scale Stenographer, CJM Court, Anantnag upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Handwara against the newly created post.
- 31) Shri Ashiq Hussain Shah, Junior Scale Stenographer, CJM Court, Shopian upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of PDJ, Kulgam against the newly created post.
- 32) Shri Tariq Raja, Junior Scale Stenographer, CJM Court, Leh upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Srinagar vice Shri Arshad Hussain Wani.

**C) Junior Scale Stenographers assigned the charge of Senior Scale Stenographers:**

- 33) Shri Abid Rasid, Steno Typist, Special Municipal Magistrate Court, Srinagar upon his promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-Cum-Sr. Scale Stenographer in the Court of PDJ, Kupwara vice Shri Khursheed Ahmad Mir.
- 34) Shri Tariq Ahmad Dar, Steno Typist, Sub Judge Court, Kulgam upon his promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-Cum-Sr. Scale Stenographer in the Court of Principal District & Sessions Judge, Kargil vice Shri Khursheed Hussain Zargar.
- 35) Ms Mahjabeena Akhter, Steno Typist, Sub Judge Court, Pulwama upon her promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-Cum-Sr. Scale Stenographer in the Court of PDJ, Shopian against the newly created post.
- 36) Shri Sajad Hussain Sofi, Steno Typist, Munsiff Court, Magam upon his promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-Cum-Sr. Scale Stenographer in the Court of PDJ, Bandipora against the newly created post.
- 37) Shri Mushtaq Ahmad Dar, Steno Typist, Munsiff Court, Charari-sharief upon his promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-Cum-Sr. Scale Stenographer in the Court of PDJ, Leh against available vacancy.
- 38) Ms Nusrat Rafee, Steno Typist, Special Mobile Magistrate Court, Srinagar upon her promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-Cum-Sr. Scale Stenographer in the Court of Addl. D&S Judge, Baramulla against the newly created post.

39) Ms Sheema Altaf, Steno Typist, City Munsiff Court, Srinagar upon her promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-Cum-Sr. Scale Stenographer in the Court of Principal District & Sessions Judge, Budgam against available vacancy.

**Note: a)** All the Presiding Officers shall ensure that transferee is relieved within 10 days from the date of issuance of this Order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

**b)** Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.

**(By Order)**

Sd/-  
(Jawad Ahmed)

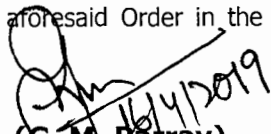
**Principal Secretary to  
Hon'ble the Chief Justice**

**No. 30-77/PSY**

**Dated: 16.04.2019**

**Copy to the:**

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
3. Registrar Rules, High Court of J&K at Jammu.  
..... for information.
- 4-15. Principal District & Sessions Judge Srinagar/Anantnag/ Bandipora/ Baramulla/ Budgam/Ganderbal/Kargil/Kulgam/Kupwara/Leh/Pulwama/Shopian.
16. Special Judge Anti-corruption for CBI Cases, Srinagar.
- 17-22. Additional District & Sessions Judge, Srinagar/Baramulla/Pulwama/Anantnag/ Sopore/Kupwara/Handwara/Budgam.
- 23-24. 1<sup>st</sup> Additional District & Sessions Judge, Srinagar/Baramulla.
25. 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar.
26. 3<sup>rd</sup> Additional District & Sessions Judge, Srinagar.
27. Presiding Officer, One Man Forest Authority J&K, Jammu.
28. Presiding Officer, Motor Accidents Claims Tribunal, Srinagar.
29. Additional Judge Bank cases, Srinagar.
30. Additional Judge TADA/POTA, Srinagar.
31. Additional Judge Anti-corruption, Srinagar.
- 32-41. CJM/Sub Judge, Srinagar/Anantnag/Budgam/Shopian/Handwara/Bandipora/Sopore/ Leh/Kulgam/Pulwama.
42. Special Mobile Magistrate (Sub Judge), Srinagar
43. Special Municipal Magistrate, Srinagar.
44. Chief Accounts Officer, High Court of J&K, Jammu.
45. Munsiff/JMIC, Magam.
46. City Munsiff, Srinagar.  
..... for information and necessary action.
47. Order File.
48. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

  
(G. M. Parray)  
Joint Registrar  
16/4/19